

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER : :**

**PETITION NUMBER : TCP/29/2016**

**NAME OF THE PETITIONER(S) : V. Ramasamy & 11 others**

**NAME OF THE RESPONDENT(S) : Raji Feeds Private Limited & 28 others**

**UNDER SECTION : 397/398 r/w 111(4) and 247**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. H. KARTHIK SETHADRI  
N.P. VIJAY KUMAR

Counsel for Petitioner  
**ORDER**



Shri N P Vijay Kumar, counsel for petitioner present and prayed time for his submissions. Time extended at request. Put up on **21.06.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)